

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

ORDER SHEET

O.A./MA/RA/CP NO. 450 OF 2007

Applicant/s K.N. Waze Respds. U.O. Ikon

Advocate for Applicant/s Sri K.S. Rathore Advocate for Respondent/s Sri R.K. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
	<u>Dt 07.12.09</u> - List revised. None present for the applicant. Sri R.K. Srivastava, Advocate present for respondents. It appears that the applicant has lost interest in prosecuting the matter. OA is accordingly dismissed in default and for want of prosecution. <u>Sri</u> (S.N. Shukla) AM <u>Julian</u> (A.K. Gaur) JM	

Contd. On Sheet No.